

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**APPEAL NO. 171 OF 2015 &**  
**IA NO. 281 OF 2015**

**Dated: 3<sup>rd</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

<b>M/s Spectrum Power Generation Ltd.</b>	<b>...Appellant(s)</b>
<b>Versus</b>	
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	<b>...Respondent(s)</b>

Counsel for the Appellant(s) : Ms. Shikha Ohri  
Mr. Tabrez Malawut

Counsel for the Respondent(s) : Ms. Shuchi Singh for R.4

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran for R.2

**ORDER**

Learned counsel for the Appellant seeks two weeks time to file rejoinder. He may file the same on or before 26.11.2015 after serving copy on the other side.

List the matter on **30.11.2015.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**